

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2354/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun,
Arunachal Pradesh.

Dated Guwahati, 23rd March, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- No. HC(IB)-VIG/01/2023/dated 15.03.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District has been granted **three days casual leave on 03.04.2023, 04.04.2023 and 06.04.2023, alongwith station leave permission from 02.04.2023 to 09.04.2023.** A senior Judicial officer at the station would remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/2355-2356/A, dated 23'03'2023

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
SR